

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD.

original Application no. 308 of 1994.

this the 26th Day of February 2001.

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, VICE-CHAIRMAN,
HON'BLE MR. S. DAYAL, ADMN. MEMBER.

Chandra Maul Verma, S/o Sri Ganesh Prasad Verma, resident
of J-53/7, Sahni Colony, Tagore Road, Cantt. Kanpur.

... Applicant.

By Advocate : None.

Versus.

Union of India through the Secretary, Ministry of Defence,
New Delhi.

2. Deputy General Manager (SG/PER), Ordnance
Equipment Factory, Kanpur.

3. Office-in-Temporary Charge, Ordnance Equipment
Factory, Kanpur.

... Respondents.

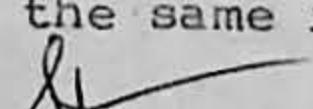
By Advocate : Ms. S. Srivastava.

ORDER (ORAL)

JUSTICE R.R.K. TRIVEDI, VICE-CHAIRMAN

The list has been revised. None is present
for the applicant. This O.A. has been filed against the
order of suspension. Ms. S. Srivastava appearing for
the respondents submitted that the enquiry has already
been completed and the enquiry report ^{was} submitted before
23.6.1994 when the Counter affidavit was filed. In the
circumstances, we do not see any purpose in keeping this
O.A. pending. The enquiry proceedings ^{may be} concluded
in accordance with law.

2. In view of the above, the O.A. has no merit
and the same is dismissed.


MEMBER (A)


VICE-CHAIRMAN

ALLAHABAD: DATED: 26.2.2001.

GIRISH/-